Do-Call-registry

2107. SHRI SANTOSH BAGRODIA:

SHRI GIREESH KUMAR SANGHI:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has already introduced the new scheme of Do-Call registry instead of Do-Not-Call registry; and

(b) if so, give details how this registry works and how the subscribers can be immediately benefited?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) No, Sir.

(b) Does not arise in view of (a) above.

Post Office Saving Schemes

2108. SHRI SANTOSH BAGRODIA: SHRI MAHMOOD A. MADANI:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is true that Government plans to make Post Offices Saving Schemes more attractive by increasing the interest rates; and

(b) whether people are withdrawing their money from Post Offices due to unpopular schemes in Post Offices?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) No, Sir. Presently there is no proposal to revise the interest rates on Post Office Saving Schemes. Investors have several alternative instruments for effecting personal saving and investment is therefore a function of investor's exercise of choice. The number of Post Office Saving Bank accounts has been increasing every year.

Unwanted calls

2109. SHRI MAHMOOD A. MADANI: SHRI SANTOSH BAGRODIA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is aware that most mobile subscribers are harassed by unwanted calls by different advertisers, etc.; and

(b) whether Government plan to make it easier for the subscribers so that such calls can be stopped completely?